

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 52/2005.

9.8.2005.

Mr. P. N. Jatti counsel for the applicant.
Mr. Tej Prakash Sharma counsel for the respondents.

Learned Counsel for the respondents submits that the proposed action to be taken against the applicant has been withdrawn. In view of this, the OA has become infructuous and the same stands disposed of accordingly.


(KULDIP SINGH)
VICE CHAIRMAN

P.C./

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At 12-8-05